

Rules, 1964, published in Notification No. G.S.R. 44, dated the 11th January, 1964.

- (c) The Indian Civil Service (Non-European Members) Provident Fund Amendment Rules, 1964, published in Notification No. G.S.R. 45, dated the 11th January, 1964.
- (d) The Secretary of State's Services (General Provident Fund) Amendment Rules, 1964, published in Notification No. G.S.R. 46, dated the 11th January, 1964.
- (e) G.S.R. No. 828, dated the 6th June, 1964, making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (f) The All India Services (Provident Fund) Second Amendment Rules, 1964, published in Notification No. G.S.R. 1067, dated the 1st August, 1964.
- (g) The Indian Civil Service Provident Fund Second Amendment Rules, 1964, published in Notification No. G.S.R. 1068, dated the 1st August, 1964.
- (h) The Indian Civil Service (Non-European Members) Provident Fund Second Amendment Rules, 1964, published in Notification No. G.S.R. 1069, dated the 1st August, 1964.
- (i) The Secretary of State's Services (General Provident Fund) Second Amendment Rules, 1964, published in Notification No. G.S.R. 1070, dated the 1st August, 1964.
- (j) The Indian Administrative Service (Probation) Amendment Rules, 1964, published in Notification No. G.S.R. 1163, dated the 22nd August, 1964.

- (k) The Indian Police Service (Probation) Amendment Rules, 1964, published in Notification No. G.S.R. 1164, dated the 22nd August, 1964.

[Placed in Library, See No. LT-2968/64].

#### STATEMENT RE. FLOOD SITUATION IN THE COUNTRY

**The Minister of Irrigation and Power (Dr. K. L. Rao):** Sir, I beg to lay on the Table of the House a statement on the flood situation in the country. [Placed in Library, See No. LT-2969/64].

**Mr. Speaker:** Copies of this would be supplied to hon. Members.

NOTIFICATIONS UNDER: BANKING COMPANIES ACT; MYSORE GOVT. SAVINGS BANKS (NOMINATION) RULES; EMERGENCY RISKS (FACTORIES) AND (GOODS) SCHEMES; DEFENCE OF INDIA (NINTH AMENDMENT) RULES; AND THE INSURANCE ACT, 1938.

**Shri Bali Ram Bhagat:** Sir, I beg to lay on the Table:—

- (1) a copy each of the following Notifications under sub-section (ii) of section 45 of the Banking Companies Act, 1959:—
  - (i) S.O. No. 923, dated the 21st March, 1964, containing Corrigendum to Notification No. S.O. 425, dated the 30th January, 1964.
  - (ii) Scheme for the amalgamation of the Salem Sri Kannikaparameswari Bank Limited with the Karur Vysya Bank Limited published in Notification No. S.O. 1888, dated the 27th May, 1964.

[Placed in Library. See No. LT-2970/64].